

assurer, *n.* 1. आशवासक (सा.) 2. विमाकार (सा.)
asylum, *n.* 1. (in Intern. Law) आश्रय (पु.) 2. उपचारगृह (न.) (as in : lunatic asylum)
at discount, अवमूल्याने
at issue, वादग्रस्त
at law, विधीनुसार, विधितः
at par, समतुल्यतेने
at premium, अधिमूल्याने
at sea, (out of the limits of any port or harbour) खुल्या सागरावर
at sight, दर्शनी [Nego. Instr. Act-s. 21]
attach, *v.t. & i.* 1. संलग्न करणे, संलग्न असणे 2. टाच आणणे, जप्त करणे
attached to earth, भू-संलग्न [T.P. Act-s. 3-para. 5]
attachment, *n.* टाच (स्त्री.), जप्ती (स्त्री.)
attain puberty, वयात येणे [Conv. Mar. Disso. Act-s. 18]
attain full age, सज्जान होणे [T.P. Act-s.14]
attain majority, सज्जान होणे
attempt, *v.t.* प्रयत्न करणे
n. प्रयत्न (पु.) [I.P.C.-Chap. XXIII-heading]
attempted alienation, अन्यक्रामणाचा प्रयत्न (पु.) [T.P. Act-s.12-m.n.]
attempted sale, विक्रीचा प्रयत्न (पु.) [T.P. Act-s. 69(4)]
attendant circumstances, सहवर्ती परिस्थिति (स्त्री.)
attest, *v.t.* (to witness the execution of a deed) साक्षांकित करणे
attestation, *n.* साक्षांकन (न.) [T.P. Act-s. 3]
attestation clause, साक्षांकन खंड (पु.)
attested, *adj.* साक्षांकित
attesting witness, 1. साक्षांकनकर्ता (सा.) 2. साक्षांकन साक्षीदार (सा.) [Ind. Suc. Act-s. 67-m.n.]
attorn, *v.t.* (to agree to recognize a new owner of a property or estate and promise payment of rent to him.-Bl.) अन्यांकीकरणे
attorney, *n.* 1. मुखत्यार (सा.) [Ind. Suc. Act-s. 241-m.n.] 2. न्यायवादी (सा.) [Ind. Con. Act-s. 171]
attorney at law, (public attorney or advocate or official agent employed in preparing, managing or trying cases in the court-Bl.) न्यायवादी (सा.)
attorney in fact, (private attorney or a person given a power of attorney specially for an act or generally for a series of acts) मुखत्यार (सा.)
Attorney General, महा न्यायवादी (सा.) [Const.-Art. 76]
attorney's lien, न्यायवादीचा धारणाधिकार (पु.)
attornment, *n.* अन्यांकीकरण (न.)
attornment clause, अन्यांकीकरण खंड (पु.)
attributable, *adj.* संबंधनीय [Ind. Part. Act-s. 37]
attribute to, -शी कारणसंबंधाने जोडणे
attributive justice, (used to denote the duties arising out of imperfect obligations, performance of which is not legally but only morally enforceable) विशेषक न्याय (पु.)
auction, *n.* लिलाव (पु.)
auctioneer, *n.* लिलावकार (सा.), लिलाववाला (सा.)

auction sale, लिलाव विक्री (सा.), लिलाव विक्रय (पु.)
audience, *n.* 1. (opportunity of being heard) श्रवणसंधी (स्त्री.) 2. (in Intern. Law) (interview with a sovereign or a ceremonial interview) श्रवणसंधी (स्त्री.)
audit, *v.t.* लेखापरीक्षा करणे
n. लेखापरीक्षा (स्त्री.)
auditor, *n.* लेखापरीक्षक (सा.)
Auditor General, महा लेखापरीक्षक (सा.)
aunt, *n.* 1. आत्या (स्त्री.) 2. मावशी (स्त्री.) 3. चुलती (स्त्री.)
authentic, *adj.* 1. सत्य, खरा, अस्सल 2. अधिप्रमाणित
authenticate, *v.t.* अधिप्रमाणित करणे
authenticated, *adj.* अधिप्रमाणित (स्त्री.)
authenticated copy, अधिप्रमाणित प्रत (स्त्री.)
authentication, *n.* अधिप्रमाणन (न.) [Ind. Regi. Act-s. 33(1)]
authorise, *v.t.* प्राधिकृत करणे, प्राधिकार देणे
authorised agent, प्राधिकृत अभिकर्ता (सा.)
authorisedly, *adv.* प्राधिकारतः
authority, *n.* 1. प्राधिकारी (पु.), प्राधिकरण (न.) 2. प्राधिकार (पु.) 3. प्रमाण (न.)
author of trust, न्यासकर्ता (सा.) [Ind. Trust Act-s. 3]
autre droit, (in right of another) अन्याधिकारपरत्वे
autre fois, (at another time, formerly) प्राक्काली
autre fois acquit, (formerly acquitted) प्राग्दोषमुक्त
autre fois convict, (formerly convicted) प्राक्सिद्धदोष
autre vie, (another's life, a person holding an estate for or during the life of another-Bl.) अन्य जीवितावधि
aventure, *n.* अपघाती मृत्यु (पु.)
aver, *v.t.* (to declare or assert) प्रकथन करणे
average, *n.* 1. सरासरी (स्त्री.) 2. (in maritime law-loss or damage accidentally happening to a vessel or its cargo during a voyage) हानि (स्त्री.) 3. (in marine insurance-adjustment and apportionment of such loss between the owner, freight and cargo in proportion to their respective interests and losses) हानिसरासरी (स्त्री.) 4. (a small duty paid to masters of ship for their care of goods) आशुल्क (न.)
average bond, (in marine insurance) हानिसरासरी बंधपत्र (न.)
average clause, (in marine insurance policy) हानिसरासरी खंड (पु.)
avertment, *n.* प्रकथन (न.) [Ind. Suc. Act-s. 372(2)]
avocation, *n.* 1. (occasional employment as distinguished from one's ordinary or principle occupation-Black) उपव्यवसाय (पु.) [Indus. Disp. Act-s. 2(j)] 2. व्यवसाय (पु.)
avoid, *v.t.* 1. शून्य करणे [T.P. Act-s. 53(1)] 2. टाळणे
avouch, *n.* खात्री (स्त्री.)
avouch, *v.t.* (with 'for') खात्री देणे
avouchment, *n.* खातरजमा (स्त्री.), खात्री (स्त्री.)
avow, *v.t.* (in pleading, to acknowledge and justify an act done-Black) प्रतिज्ञापूर्वक समर्थन करणे, प्रसमर्थन करणे
avowal, *n.* प्रसमर्थन (न.)